

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2239
TO BE ANSWERED ON THE 28TH JULY, 2017
INDO-ISRAEL DEFENCE COOPERATION

2239. DR. THOKCHOM MEINYA:
ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of DEFENCE be pleased to state:

- (a) whether India is the largest purchaser of arms and ammunition from Israel and if so, the details thereof;
- (b) the amount of money spent on purchase of arms and ammunition during the last three years and the current year;
- (c) the details of defence deals signed by the Government with Israel recently;
- (d) whether the deal for supply of most sophisticated and powerful drones manufactured by Israel has also been finalized; and
- (e) if so, the details thereof and the time by which drones are likely to be supplied?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

राष्ट्रिय मंत्री

(डा. सुभाष भामरे)

(a) & (b): Capital Procurement of defence equipment is undertaken from various domestic as well as foreign vendors as per the extant Defence Procurement Procedure, based on threat perceptions, operational challenges and technological changes and to keep the Armed Forces in a state of readiness to meet the entire spectrum of security challenges. During the last three years and the current year, 160 contracts involving Rs.230722.77 crore have been signed with Indian and Foreign vendors for capital procurement of defence Equipment and ammunition, out of which 61 contracts involving Rs.123142.30 Crore have been signed with foreign vendors, including those from Israel.

(c) to (e): During the last year and current year, 5 contracts have been signed with Israeli vendors for capital procurement of defence equipment. No contract for supply of drones has been signed during this period.
